

ITEM NO.2
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL
Criminal Appeal No(s). 775/2021

ARSHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 776/2021 (II)

Crl.A. No. 777/2021 (II)

Date : 08-10-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr Md. Anas Chaudhary, Adv.
Ms Shehla Chaudhary, Adv.
Mr Sumit Kumar Sharma, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

Ms Ameey Bhashini, Adv.
Ms Nazish Fatima, Adv.
Mr Shubham Jaiswal, Adv.
Mr. Vishwa Pal Singh, AOR
Mr Vikas Gothwal, Adv.
Mr Brijender Singh Dhull, Adv.
Mr Ashish Pandey, Adv.
Dr Pooja Jha, Adv.
Ms Nandita Jha, Adv.
Mr. Abhishek Atrey, AOR
Mr Sandeep Chaudhary, Adv.
Ms Ambika Atrey, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

All matters

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.
Reminder be issued.

Application for impleadment be processed as per rules.

List again on 3.12.2021.

RAJESH KUMAR GOEL
Registrar